

**Court No.3.****HIGH COURT OF SIKKIM**
Record of proceedings**W.P. (C) No.15 of 2022**

KHUSHNUMA WASIM

..... PETITIONER

VERSUS

INDIAN COUNCIL OF AGRICULTURAL
RESEARCH & ORS.

..... RESPONDENTS

Date: 12.05.2022

CORAM :

HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.

For Petitioner : Ms. Sarala Gurung, Advocate.

.....

The petitioner has filed I.A. No. 01 of 2022 to withdraw the present writ petition. Examined the application. The petitioner is allowed to withdraw the writ petition which stands disposed as withdrawn.

JudgeIndex : Yes / No
to/ Internet : Yes / No